

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.191/2017 & IA NO. 164,169,185,186 &310/2018 in in CP (IB) NO. 12/10/HDB/2017
NAME OF THE COMPANY	V.N.R Infrastructure Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. VENKATESH; C. TULASI KRISHNA, SAHITHI. N. in IA 310/18.	ADV FOR Petitioner	9849765397	
JVL Bharati TSN RAJA	Adv for Liquidator	9958601847 tsnrja@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bharat Kumar Paturi counsel for R2	Adv		

- A. VENKATESH
SAHITHI. N.
C. TULASI KRISHNA.

Naresh Kumar Sangam
For Shil RA

ADV FOR
R2 in
CA164/18

ADV FOR
ORDER

9849765397

9000666072

Liquidator present. Counsel for Respondent present. For hearing submissions. The matter is adjourned. At request, put up the matter along with IA 310/2018.

IA 169/2018

Liquidator present and directed to send notice to Respondent for appearance and make submission.

IA 185/2018

Liquidator present. For reply of Respondent, time is enlarged put up for hearing on 09.10.2018.

MEMBER JUDICIAL